

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1441/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES: Polyset Plastics Pvt. Ltd.

Shreya Life Science Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION SIGNATURE S. No. Talux Petitioner. Petitioner.

Adv. Vishaki Mata Advocate for the Matie Alay law Association Corperate Dellin Spelin

ORDER

CP No.1441/I&BP/NCLT/MB/MAH/2017

The Corporate Debtor Counsel says that this matter has been settled between the Corporate Debtor and the Petitioner herein, whereas the Petitioner Counsel says that she has no such instructions as stated by the Corporate Debtor Counsel. In view of the same, list this matter on 6.12.2017 for clarification.

Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR

Member (Judicial)